

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 56 OF 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu
Based on the News Item in The Hindu
Newspaper dt. 04.03.2020,
Chennai Supplementary,
"Sithalapakkam Lake in need of Succour" ... Applicant(s).

Versus

The Secretary to Govt. of Tamil Nadu,
Public Works Department,
Chennai and Ors. ... Respondent(s).

REPORT FILED BY THE 12th RESPONDENT

I, Elangovan, Son of Manikkam aged 51 years working as
Commissioner, Tamnaram City Municipal Corporation, Tambaram,
Chennai - 600 044 do hereby solemnly affirm and sincerely state as
follows:

1. I am the Commissioner of the Tambaram City Municipal
Corporation, the twelfth respondent herein and well conversant with
the facts of the case from the connected files and I am submitting this
present report for the Consideration of this Hon'ble Tribunal.

2. It is submitted that the area mentioned in the above
application i.e. Sithalapakkam not comes under the jurisdiction of this
respondent and the same is situated far away from the limits of this
respondent. The said area is located in the main road leads to
Mambakkam from Medavakkam and this respondent is no way
connected with the above said issue.


COMMISSIONER
Tambaram City Municipal Corporation

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 56 of 2020 with regard to this respondent and thus render justice.


VERIFICATION

I, Dr. M. Elangovan Commissioner Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Solemnly affirmed on
This the 22nd day of August
2022 and the deponent
Herein has affixed her
Signature in my presence

x

COMMISSIONER
Tambaram City Municipal Corporation
Before me


Advocate, Chennai.
S. RAM SENTHIL KUMAR
ADVOCATE, E. No. 2522/06
DS, 31/15, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O. A. No. 56 of 2020 (SZ)

**REPORT FILED BY 12th RESPONDENTS
DATED: 22.08.2022**

**M/S.P.SRINIVAS (828/1994)
N.K. PONRAJ (2263/2009)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 12th RESPONDENT.

Cell No. 94862 04469